

(b) if so, whether any efforts are being made to make use of it as commercial pesticides ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) (a) Yes Sir Garlic oil has been tested under laboratory conditions in the Bhabha Atomic Research Centre as a pesticide against all the stages of mosquito species, eggs of house-flies, potato tuber moth, red cotton bug, red palm weevil and a number of insect pests. Large-scale trials are yet to be conducted to find out whether it can be a substitute for DDT

(b) Does not arise.

सिक्खों में अनुसूचित जातियों के व्यक्ति

1543. श्री राजजी राम : क्या गृह मंत्री यह बताने को तैयार होंगे कि .

(क) क्या 1971 का मर्दनगुमार में सिक्खों की जो संख्या दिखाई गई है उस में अनुसूचित जाति के सिक्ख भी शामिल हैं,

(ख) यदि हां, तो अनुसूचित जातियों के सिक्खों का संख्या क्या है, और

(ग) क्या 1971 का मर्दनगुमार में 1961 के मुकाबले सिक्खों की संख्या बढ़ी है ?

गृह मंत्रालय में उप-मंत्री (श्री एक० एच० नौहसिन) :

(क) हां, श्रीमान् ।

(ख) सूचना उपलब्ध नहीं है ।

(ग) सिक्खों की जनसंख्या 1961 में 7,845,098 से बढ़कर 1971 में 10,378,797 हो गई है ।

**P & T Departments Responsibility to families of Deceased Members of Staff**

1544 SHRI NARENDRA SINGH . Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the P&T Department have taken over the responsibility to

look after the family members of the deceased staff members of a sub-post office in Jabalpur (M.P.) who were murdered by the burglars during office hours, if so, the broad outlines thereof ; and

(b) whether Government propose to extend similar facilities to the family members of other employees of Government under the similar circumstances , and

(c) if so, whether instructions have been issued to that effect ?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA) (a) Yes, Sir, to a certain extent

A cash grant of Rs 500/- was paid to each family within 24 hours besides funeral expenses for each of the deceased persons

The Gun Carriage Factory has also paid Rs 1000/- to each family In addition, death-cum-retirement gratuity has been given to the families

The sons of two employees have been given suitable employment in the Department and the third has only a son aged 4 years and the Department is offering a scholarship for his education This boy's mother is reported to be not in sound mental health and the Department has offered to pay for her treatment

A further grant of Rs. 10,000/- to the family of each of the deceased employees has also been sanctioned.

(b) and (c) It is not possible to lay down any general guidelines in the matter Each case will be considered on merits subject to availability of funds in the "P&T Welfare Funds".

**Scarcity of cement in Delhi**

1546 SHRI MUKHTIAR SINGH MALIK :

SHRI BIRENDER SINGH RAO :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

(a) whether there is scarcity of cement in the capital and it is being sold at a very high rate in the black market ; and

(b) if so, the steps taken or proposed to be taken by Government to make it available to the public at controlled rate?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b) On account of short arrivals of cement for some period during the last month there has been temporary scarcity of cement in the Capital. The following steps have been taken by the Delhi Administration to meet the situation :—

- (i) Arrangements have been made to move about 90,000 tonnes of cement at the rate of 2½ block rakes per day during August 1972 alone.
- (ii) Under D.I.R., Cement price has been fixed w.e.f. 28-4-1972 in Delhi.
- (iii) Delhi Cement (Licensing & Control) Order 1972 has been introduced.
- (iv) Export of cement from the Union Territory of Delhi has been banned.
- (v) Endorsement of R/Rs is now compulsory before getting the cement supplies released from the sidings.
- (iv) Raids were made and cases of non-display of stock and over-charging etc., were registered with the police.

**Inquiry into Death of the Accused in State Bank of India Fraud case**

1547. SHRI MUKHTIAR SINGH MALIK :  
SHRI BIRENDER SINGH RAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the inquiry into the death of the accused in the State Bank of India, New Delhi fraud case who died on 2nd March, 1972 has since been completed ;

(b) if so, the outcome thereof ; and

(c) whether a copy of the inquiry report will be laid on the Table of the House, and if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes.

(b) As per findings of the Sub-divisional Magistrate, Shri R. S. Nagarwala had an heart attack i.e. Myo-Cardial infarction on the 2nd March, 1972 and he could not be revived despite all efforts.

(c) A copy of the Inquest Report is laid on the Table of the House [Placed in Library. See No. LT—3329/72].

**Decentralisation of Air Administration**

1548. SHRI MUKHATIAR SINGH MALIK :  
SHRI BIRENDER SINGH RAO :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a decision on the proposal under consideration of Government to decentralise the administration of All India Radio has since been taken ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH) : (a) and (b) No, Sir. The proposal is still under consideration of the Government.

**Police in Action about a Fatal Accident on Alipur Road, Delhi**

1549. SHRI BHOLA MANJHI : Will the Minister of Home Affairs be pleased to state :

(a) whether Government are aware that a fatal accident took place on Alipur Road, Delhi on April 19, 1972 ;

(b) whether the deceased's brother, a peon in the Delhi University P.O., lodged a report at the Civil Lines Police Station to this effect ;

(c) whether the 'Times of India' New Delhi, published a letter from one Shri Raj Chatterjee giving details on the 5th June, 1972 ;

(d) whether the car involved in this accident belonged to and is registered in the name of a retired Major General ;